NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/590/(IB)/2017

NAME OF THE PETITIONER(S)

: EOC POLYMERS INDIA PVT LTD

NAME OF THE RESPONDENT(S) : D.C. MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. V. PRASHANTH KIRAN Counsel for Applicant V. Little

ORDER

Counsel for applicant present and made his submissions. Order is reserved.

-sd -

K Anantha Padmanabha Swamy Member (Judicial)

bc